

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.108  
CP(IB) 587 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Shrimali Industries Pvt Ltd  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 01/02/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member (T)

**PRESENT:**

For the Applicant : Mr. Monaal J. Davawala, Ld. Adv.  
For the Respondent : Ms. Manila P., Ld. Adv.

**ORDER**

The pleadings are complete. Since it is the Special Bench, list the matter before the Regular Bench on 06.03.2023.

-SD-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**

Rajeev